

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 1136 of 2000

Allahabad this the 03rd day of April, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Kamlesh Lal, aged about 28 years, S/o Late Shri Panna Lal, R/o 113, Sadar Bazar, Allahabad.

Applicant

By Advocate Shri K.K. Mishra

Versus

1. Union of India through Chief Post Master General, U.P. Circle, Lucknow.
2. Post Master General, Allahabad Region, Allahabad.
3. Senior Superintendent of Post Office, Allahabad.
4. Director, Post Office, Allahabad Region, Allahabad.
5. Dy. Post Master ( ) Allahabad Kutchchri Head P.O., Allahabad.

Respondents

By Advocate Shri D.K. Dwivedi

O\_R\_D\_E\_R ( Oral )

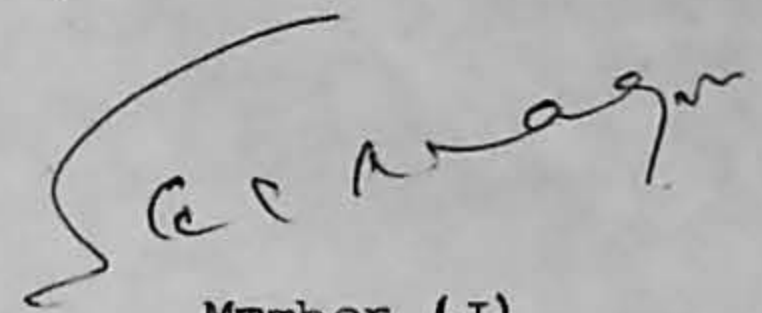
By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The applicant has a grievance that vide order dated 08/3/00 he has been transferred from Head Allahabad Kutchchri/Post Office to Allahabad General Post Office, which is not in accordance with the agreement arrived at between the Union Office bearers and the authority<sup>for</sup> in the respondents establishment. The applicant <sup>made</sup> make representations to the respondents, but without any fruitful result and, therefore, he has come up before the Tribunal.

*Signature*

:: 2 ::

2. With the above position in view, the O.A. is finally decided with the direction that the pending representation of the applicant, copy of which has been annexed as annexure A-2, be decided by the respondents within 3 months from the date of communication of this order and appropriate order be passed keeping in view the exigency of service and the instructions as may be in respect of the cadre to which the applicant belongs. No order as to costs.



Member (J)

/M.M./